

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: APEX BUILDSYS LIMITED Date of Commencement of Liquidation: 09-01-2020; List of Stakeholders as on Date: 20-11-2020; Name of IP: Mr. Gian Chand Narang; Last 5 digit of registration number: 11031

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				23602183				NA
3	Secured financial creditors	4	5178155622	4	5174882870		3272752		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	305512513	1	305512513				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	103	114292580	103	10970698		103321883		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	51	14324011	50	9988170		4335841		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	10	2038927931	8	379231266		1659696664		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	38	228565039	34	193523551	122708106	35041488		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	17048022	1	16826544		221478		<a href="#">Annexure 9</a>
Total		208	7896825718	201	6114537795	122708106	1805890106	0	